

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **17.10.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No. 360/2022 & IA No. 825,826/2022	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

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